

## **M/s. Maruthi Paper Converters Vs Authorised Officer, Standard Chartered Bank, No. 19, Rajaji Salai, Parrys, Chennai 600001**

**Court:** Debts Recovery Appellate Tribunal, Chennai Bench

**Date of Decision:** Feb. 9, 2023

**Acts Referred:** Securitisation And Reconstruction Of Financial Assets And Enforcement Of Security Interest Act, 2002  
â€” Section 13(4), 17

**Hon'ble Judges:** S. Ravi Kumar, Chairperson

**Bench:** Single Bench

**Advocate:** S. Kannathasan, Rangarajan, K. C. Krishnamoorthy

**Final Decision:** Dismissed

### **Judgement**